

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.93 of 2013 &
IA 153 of 2013**

Dated : 9th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Hi-Tech Carbon ... Appellant(s)

Versus

U.P. Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Vinod Upadhyay, Sr. Adv.
Mr Syed Shahid Hussain**

ORDER

Admit. Issue notice to the Respondents returnable on 03.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg